

of conventional sources of cooking fuels such as firewood, traditional biomass, etc. Oil Marketing Companies (OMCs) have reported average LPG consumption of 3.5 refills per PMUY consumer.

(c) OMCs have reported that nearly 80% of PMUY beneficiaries who have completed 1 year of connection release, have come back for the second refill.

(d) The important steps taken to achieve the objective of adaption and use of LPG by BPL households, sustained basis include:-

- (i) Launching of Pradhan Mantri LPG Panchayat to sensitise the rural LPG users on subjects like safe usage of LPG.
- (ii) Audio visual media campaign on advantages of use of LPG.
- (iii) SMS campaign for beneficiaries who have not comeback for refill.
- (iv) Display campaign by way of banners, standees and hoardings at public places
- (v) Consumer awareness activities viz. School/college student level education programmes, quizzes, drawing competitions, nukkadnataks, walkathon, cyclothon etc.

#### **Gas reserves in Assam and other North-Eastern States**

1713. SHRI BHUBANESWAR KALITA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government is aware that there are gas reserves in Assam and other North-Eastern States;

(b) if so, the details thereof;

(c) whether the Central Government has finalised any action plan for exploitation of gas reserves in Assam and other North-Eastern States; and

(d) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Yes, Sir. Oil and Natural Gas Corporation (ONGC) Limited, Oil India Limited (OIL) and Private/Joint Ventures (Pvt./JVs) companies have been producing natural gas from the fields/blocks located in Assam, Arunachal Pradesh and Tripura. During 2017-18, total 4.67 Billion Cubic Meter (BCM) natural gas was produced by ONGC, OIL and Pvt./JVs companies. The total balance recoverable reserve of natural gas resource in North-Eastern States is about 198 BCM.

(c) and (d) Government of India has prepared Hydrocarbon Vision 2030 document for North-east, outlining steps to leverage the hydrocarbon sector for development

of the North-east region. Government has awarded and signed contract for 9 unmonetized discovered contract areas located in Assam and Arunachal Pradesh for exploitation of hydrocarbon reserves under Discovered Small Field Policy bid round-I. In the year 2016, Government has notified Hydrocarbon Exploration and Licensing Policy (HELP) for exploitation of both conventional and unconventional oil and gas resources.

#### **Norm for utilisation of CSR funds**

1714. SHRI PRASANNA ACHARYA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) what is the norm for utilisation of Corporate Social Responsibility (CSR) funds of various companies/corporations working under the Ministry of Petroleum and Natural Gas;

(b) the total amount sanctioned to different States under CSR, State-wise details thereof; and

(c) the total amount sanctioned to different organizations, institutions, associations, individuals and other bodies in Odisha during 2014 till date, district-wise and project-wise details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) As a part of their Corporate Social Responsibility (CSR), Oil PSUs have been undertaking CSR interventions around their work centres. Oil PSUs have been earmarking 2% of their Profits for CSR projects. CSR activities are undertaken under the heads identified under Schedule VII of the Companies Act 2013 with special focus on Health (Nutrition, Sanitation, and Drinking Water), Education, Skill Development, Rural Development, Women Empowerment, Environment Centric Initiatives and Care for the Elderly and Differently-abled persons.

(b) State-wise details of CSR expenditure by major Oil Companies *i.e.* Indian Oil Corporation Limited (IOCL), Bharat Petroleum Corporation Limited (BPCL), Hindustan Petroleum Corporation Limited (HPCL), Oil and Natural Gas Corporation Limited (ONGC) and Gas Authority of India Limited (GAIL) during the financial year 2017-18 are given in the Statement (*See* below).

(c) The details of schemes/projects and expenditure implemented by major oil Companies (IOCL, BPCL, HPCL, ONGC and GAIL) during the last three years are available on the website of respective companies.